

No. RJ-1/Regular/413/2022

N O T I C E

IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing in-person that at the **Principal Seat at Bombay and its benches at Nagpur and Aurangabad and High Court of Bombay at Goa**, on **Tuesday, 22nd November, 2022** :

“In the Second Session, Court working hours will be from 3.00 pm. to 5.00 pm.”

Dated this the 21st day of November 2022

By Order,

Sd/-
(S. B. Bhansali)
Prothonotary & Sr. Master,
High Court, O.S. Bombay.

Sd/-
(V. R. Kachare)
Registrar (Judl-I),
High Court, A.S., Bombay.